

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/36(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	MEHUL INDRAVADAN SHAH VS ITC LIMITED
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)

Mr. Debdeep Sinha, Adv.] For petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **06.09.2024**.

**Anamitra Pal
Court Officer**